

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO-3543**  
**ANSWERED ON 10.08.2023**

**Review of JJM**

3543. ADV. A.M. ARIFF:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether the Government has reviewed the progress of Jal Jeevan Mission (JJM) in the State of Kerala especially in Alappuzha Parliamentary Constituency and if so, the details thereof;
- (b) the details of Central and State share earmarked, sanctioned and utilized under JJM in the State of Kerala; and
- (c) whether the Government has achieved progress in the construction of over-head tanks at various locations as part of the JJM project in Alappuzha Parliamentary Constituency and if so, the details thereof, location-wise?

**ANSWER**

MINISTER OF STATE OF JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) Government of India, in partnership with States/UTs is implementing Jal Jeevan Mission (JJM), since August 2019, to make provision of tap water supply to every rural household in the country including Kerala. To ensure the timely and successful implementation of the Mission, Government of India has been regularly reviewing the implementation with respective State governments. Regular review meetings at highest level including conferences, workshops, video conferences are held as well as field visits by multi-disciplinary team are taken up wherein States are advised to plan and expedite the implementation to achieve the goal in a time-bound manner.

(b) The year-wise details of funds allocated, released and utilized by Kerala under Jal Jeevan Mission (JJM) are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Budget allocation	Fund drawn by the State	Total available fund	Reported utilization	
2019-20	2.58	248.76	101.29	103.87	62.69	57.23
2020-21	41.18	404.24	303.18	344.36	304.29	311.25
2021-22	40.07	1,804.59	1,353.44	1,394.17	957.44	1,059.57
2022-23	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
2023-24*	900.69	1,342.36	335.60	1,236.29	750.76	745.99

\* as on 07.08.2023

(c) Drinking water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As such, details of individual projects/ schemes which *inter alia* including construction of over-head tanks for implementation of rural water supply projects are not maintained centrally.

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